

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 177 /UHC/Admin.B/2011

Dated: August 20th, 2011.
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The Civil Judge (Jr. Div.), Gopeshwar, Distt. Chamoli will also be the Civil Judge (Jr. Div.), Joshimath and Civil Judge (Jr. Div.), Pokhari in addition to his duties. Accordingly, Civil Judge (Jr. Div.), Gopeshwar shall hold Camp Court at Joshimath for three days in a month and at Pokhari for two days in a month till further orders.

By Order of Hon'ble the Chief Justice

Sd/-

(U.C. Dhyani)
Registrar General.